NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Single Bench presided over by the Hon'ble Shri Justice Somasekhar Sundaresan has, on account of paucity of time, adjourned the matters on the Daily Board dated 29th July 2025 as follows:

Sr No	Date	Sr No	Date
28	August 25, 2025	80 to 84	August 07, 2025
29	August 07, 2025	85 to 90	August 08, 2025
30 to 34	August 25, 2025	91 to 94	September 08, 2025
35 to 40	August 26, 2025	95	July 31, 2025
41 to 46	August 29, 2025	96 to 97	September 08, 2025
47 to 52	September 02, 2025	98 to 103	September 09, 2025
53 to 58	September 03, 2025	104 to 108	September 10, 2025
59 to 64	September 04, 2025	109	August 25, 2025
65 to 69	August 04, 2025	110	September 10, 2025
70 to 74	August 05, 2025	111 to 116	September 11, 2025
75 to 79	August 06, 2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 30th day of July, 2025.

By order,

sd/-

(A. H. Laddhad)

Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale)

Registrar (Judl-I), High Court, A.S., Bombay.